



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1402/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	MR. A K DUTTA(R-1,2,3) DY.S.G.I.
2	WP(C)/2776/2024	DR. MADHAB SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
3	WITH WP(C)/3058/2024	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, BTC SC, U G C
4	WP(C)/2779/2024	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
5	WP(C)/2932/2024	ASIR UDDIN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM S HOQUE	SC, ELEM. EDU GA, ASSAM SC, SSA
6	WP(C)/2945/2024	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE
7	WP(C)/2967/2024	QUIPP OIL AND GAS INFRASTRUCTURE Versus THE OIL INDIA LIMITED AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
15)	MR. O P BHATI	05-08-2024	To	11-08-2024
16)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A./1739/2016 in RSA/268645/2016	MD. SURUJ ALI Versus MD. OSMAN MULLAH and 10 ORS,	MR.J AHMED MR.S ISLAM MS.S KALITA MR A HAQUE MS.P HUSSAIN	MR.T ISLAM(R- 1&3) MS.B BAISHYA(R- 1&3) MS.F AHMED R- 1and3 MS.I KEITZAR(R- 1&3)
	WITH RSA/268645/2016 (Filing Number)	MD SURUJ ALI Versus MD OSMAN MULLAH and 10 ORS	MR.J AHMED MR.S BORTHAKUR MR. P K BORAH MR.S ISLAM	
2	I.A.(Civil)/3352/2018 in RSA/269/2018	CENTRAL BANK OF INDIA Versus SMTI SAIRA DEVI	MR U S BORGHAIN	
	WITH RSA/269/2018	CENTRAL BANK OF INDIA Versus SMTI SAIRA DEVI	MR U S BORGHAIN MR K K DAS MS. M PAUL	
3	PIL/71/2023	AMZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 15 ORS.	MR. S DUTTA MS A DAS MS. I DAS	GA, ASSAM MR. S C BISWAS (r-5) MR. J AHMED (R-16) MR. A RAHMAN (R-9,14) MS A HUSSAIN (R-16) MS. U NANDA(r-5) MS. J GHOSH(r-5) R BEGUM (R-16) H G DAISY MR. R ISLAM (R-16) SC, REVENUE(r-5)
4	Review.Pet./23/2024	JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM
5	Bail Appln./1073/2024	MD. ANJAR HUSSAIN/ALI @ ANSARUL Versus THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	MS. D GHOSH (R2) MS N DEKA (R2) MS H BETALA (R2) MR I CHAKMA (R2) MR. S. K. CHAKMA (R2) PP, ASSAM

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/2950/2012 IN RSA SL. NO. 187629/2012	MD AMJAT ALI, Versus MILITARY SMABAI KRISHI PUM,	MR.P KATAKI MRM HALOI	
2	I.A.(Civil)/1473/2018 in RSA/110/2018	SRI BIJOY PRASAD KANU AND ANR Versus SRI KAMALESH DAS AND 26 ORS	MR. T ROY MS. B SARKAR MR.S DEY	MR. S K GHOSH (R1) MS F AHMED (R1)
	WITH RSA/110/2018	SRI BIJOY PRASAD KANU AND ANR Versus SRI KAMALESH DAS and 26 ORS	MR.T ROY MS. B SARKAR MR.S DEY	MR. S K GHOSH (R1) MS F AHMED (R1)
3	Cont.Cas(C)/227/2022	HIGHBROW Versus KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY (r-3) MR S P DAS MS. L DEVI (r-3) MR K KALITA
4	Crl.A./239/2023 1 Y 1 M 19 D :	ASKAR ALI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
5	Cont.Cas(C)/780/2023	SALEHA BEGUM AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	
6	Cont.Cas(C)/781/2023	HARESWAR KALITA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	
7	Cont.Cas(C)/782/2023	SARAT BORA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	
8	WP(C)/3025/2023	SMT. INDRA BASUMATARY AND 24 ORS. Versus THE BODOLAND TERRITORIAL COUNCIL AND AND 56 ORS.	MR. R MAJUMDAR MR A KALITA (P- 1,2,10,12,13,14,16,18,19,20,21,22,23,24)) MR R DHAR MR B C MUCHAHARY	GA, ASSAM MS. R CHOUDHURY (R9-11,1- -17, 19-43,4- -48,51,53,54,33,32,35) MRS. S ROY (R9-11,13-17, 19- 43,45-48,51,53,54,33,32,35) MS. B. HAZARIKA (R9-11,13-17, 19-43,45-48,51,53,54,33,32,35) SC, BTC

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